(34)

सेवा में,

和哪

अवर सचिव,

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

2023

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

Penin 12.02.202

-- नृहुन कुला (, / छेल्फ र्रफ्टि (चंदन कुमार)

सहायक,

बिहार विधान सभा, पटना ।

Declaration of Assets and Liabilities

Year-2023

Chandan Kumar, son of Sri Uma Kant Singh, aged 44 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the

Sr. No	Description	licating the extent of	Spouse	Done to De		<u> </u>	
		4 5/22	Mrs. Roopan Kumari	Yash Kumar	Dependant-2 Rashm Kumari (Daughter)	Dependan 3 Etc. Name	
(i)	Cash	Rs. 5,705/-	Rs. 1,251/-	(Son) Rs. 11,715/-	Rs. 5,755/-		
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI A/C ir Bihar Vidhan Mandal Branch - A/C Balance Rs. 1,03,250/-(Approx.) (2) PNB Bank A/C (Boaring Road Crossing) - Rs. 5,000/-(Approx.) (3) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs.27,246/- (Approx.)	Bihar Vidha Mandal Branc - Rs 28,876/ (Approx)	h	Nil	Nil	
(111)	Bonds, Debentures and Shares in companies	(1)Shara Bond (Sahara Q Shop) Value Rs. 35,000/- (2)Share of Co- operative Banking Society LTD Current Value Rs. 20,000/-	Nil	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Anand Policy of Rs. 1,00,000/- Premium Per Annum Rs.8,691/-	(1)LIC New Money Back Policy of Rs. 1,00,000/- Premium Per Annum Rs.8,160/- (2)Postal Life Insurance of Rs.1,00,000/- Per Annum Premium Rs. 3,700/-	LIC Jeevan Anuraag Policy of Rs. 1,00,000/- Premium Per Annum Rs.5,407/-	LIC Jeevan Anuraag Policy Rs. 1,00,000/- Premium Per Annum Rs.5,407/-	Nil	
(v)	Motor Vehicles (details of make, etc.)	Yamaha FZ-X [ABS BCL3(BS vI)] Reg No- BR01FX9950	NII	Nil	Nii	Nil	
(vi)	(give details of weight and	Gold-65gms (Approx.) of Rs.2,95,055/- (Approx.)	11,01,055/- (Approx.) Sliver -300 gms(Approx.) of Rs. 26,951/-	38,751/- (Approx.)	Gold- 20 gms (Approx.) of Rs, 75,751/- (Approx.) Silver -200 gms (Approx.) of Rs.15,255/-	NII	
(vii)	Other assets, such as values of claims / interests	Old Assets such as Television, Computer, Refrigreter,	(Approx.)	NII .	(Approx.)	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

18.02.2003

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.	acea	-	200		tim di	oo nave to be
No.		Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	1000 Sqfit At-Batora Khatta No-126 Khashara No- 658 P.O-Phulwarl Sarit Patna Rs.11,35,000/- (Approx.)	Name Nil	Name Nil	Etc. Name Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nii	NII
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nii	Nil	NII
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	NII	N. I	
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF.(Till date Share is not defined)	Nil	Nil	Nil Nii	Nil Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-2022
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
<i>y</i> = 500	(b) dues to departments dealing with supply of water	Nil	Nil

18.02.2023

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	NII	Nut.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nii	NII
ļ	(f) Other dues, If any	Nil	Nii Nii
(b)	(i) Income Tax including		Nil
	surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.51,859/- Assessment Year 2022-2023, Pan No-APDPK2101E.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	90000 6000 9000	Nil	Nil
	(iii) Sales Tax [Only in case of proprletary business]		
!		Nii	Nii
÷ 20	(iv) Property Tax	Nil	Nil

C. <u>Personal Detail</u>

35 03	.a=18	
GPF/CPF/PRAN No.	;-	PTS/BLA-1254
Gender :-		M (M/F)
Date of Birth	:-	
		0 5 0 5 1 9 7 9 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	Administrative Cadre, Bihar Legislative Assembly, Secretariat,
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
fome District	:-	Godda.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature - 45 + 35 / 5

Name of Employee: Chandan kumar.

Place: Patna.

Designation: Assistant.

Date: 13.02.2023.

Department: Bihar Legislative Assembly, Secretariat, Patna.